

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: February 05, 2024

## List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification / not admitted	Remarks, if any	
	Department	Government	Date of receipt	Principal Amount Claimed	Interest Amount Claimed	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Income Tax	Central	17-04-2023	269460075	32335209	30,17,95,284	0	0	0	Assessment Dues under Appeal	No	No	0	0	0	30,17,95,284	Claimed amount Under Appeal
2	CGST -IX Mumbai South Commissionerate	Central	27-06-2023	20510542	63607254	8,41,17,796	0	0	0	Demand during Moratorium and under appeal	No	No	0	0	0	8,41,17,796	Demand during Moratorium and under appeal
<b>2</b>	<b>Total</b>			<b>28,99,70,617</b>	<b>9,59,42,463</b>	<b>38,59,13,080</b>	-	-	-	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>38,59,13,080</b>	

Note 1. The Slum Rehabilitation Authority (SRA) has not filed any claim in respect of outstanding dues, if any

## Claims received post issuance of RFRP/ammendment to CIRP Regulations on 18-09-2023

Sl. No.	Details of Claimant		Details of claim received			Principal Acceptable	Interest Acceptable	Total claim acceptable	Amount of claim not Accetable	Reasons for not acceptable	Remarks
	Department	Government	Date of receipt	Principal Amount Claimed	Interest/ Penalty Amount Claimed						
1	CGST -IX Mumbai South Commissionerate	Central	11.10.2023	431729157	1369258594	0	0	0	1800987751	Claimed basis Show cause notice, under dispute	Reasons for delay in submission of claim not informed
2	Brihanmumbai Municipal Corporation	State	28-11-2023	70420128	10282880					Clarification sought as excess amount claimed	Reasons for delay in submission of claim not informed